

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No3
CP/06(AHM)2023

Proceedings under Section 241-242 of Co.Act,2013

IN THE MATTER OF:

Satish Kumar Khivraj Rathi
V/s
Gujarat Flurochemicals Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, PCS
For the Respondent :

ORDER

Petition is filed under Section 241-242 of Co. Act, 2013.

Issue Notice to respondent nos. 1 to 5.

List on 14.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**